

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION No. 767

TO BE ANSWERED ON 12TH DECEMBER, 2022 (MONDAY) / AGRAHANYA 21, 1944 (SAKA)

Contract Workers in Banks

767. SHRI SUBBARAYAN K.:

Will the Minister of FINANCE be pleased to state:

- (a) whether the public and private sector banks engage contract workers;
- (b) if so, the details thereof including the activities/ services for which they are engaged, number and category-wise including security guards;
- (c) the total number of contract workers engaged in the public sector banks as on date, category-wise;
- (d) whether these contract workers are paid the same salary and working conditions as that of permanent workers, if so, the details thereof, category-wise; and
- (e) if not, the steps taken by the Government to enforce payment of equal wages to such workers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (e): As per Public Sector Banks (PSBs) and Indian Banks' Association, public and private sector banks utilize the services of outsourced agencies to engage the contract workers for non-core banking activities, such as housekeeping, security guards, ATM guards, etc. This outsourcing is done as per Reserve Bank of India's (RBI) guidelines regarding engaging contract workers on contract basis. The wages to such contract workers are paid as per the minimum wages prescribed by the government from time to time. The total number of contract workers, category-wise, as on date, in PSBs is as under—

Category	Number of Contract Workers
Housekeeping	5719
Security Guard	29865
Cash Movement	3266
IT Related Services	1054
Catering / Cafeteria Services	290
Others (Maintenance, CTS Clearing, Call Centre, ATM Caretaker, Reconciliation Activities, Technical Support Staff, etc.)	46802

Source : Public Sector Banks
